

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1285
ANSWERED ON:17.08.2012
EXTRADITION OF DANISH NATIONAL ACCUSES IN PURULIA WEAPON CASE
Kumar Shri Vishwa Mohan

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the relations between Denmark Government and Government of India are not cordial to a desired extent;
- (b) if so, the reasons therefor;
- (c) whether the Government is making efforts for extradition of the Danish National accused in the Purulia weapon case; and
- (d) if so, the details thereof along with the time by which he is likely to be extradited along with the reasons for his non-extradition till now?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (d) The Government of India sought the extradition from Denmark of Niels Holck @Kim Davy, an accused in the Purulia Arms Drop Case. Following a decision by a Danish Court disallowing the extradition, the Danish Public Prosecutor did not appeal against the judgment despite being requested by India to do so and the option of such an appeal being available under the Danish Judicial Act. The Government of India continues to convey its strong disappointment and serious concern to the Danish Government over this unresolved issue, at the same time insisting on the extradition of Niels Holck @Kim Davy to India to stand trial.